

NOTICE

In Continuation to the Notice dated 26.05.2020, it is hereby brought to the notice of the Advocates, Litigants and Parties appearing in person that:

Office of the Registry shall function w.e.f. 01.06.2020 at 10:00 a.m. to 2:30 p.m. until further orders.

By Order

High Court of Bombay at
Panaji-Goa

Dated: 29/05/2020

sd/-
Dinesh R. Shetty
Registrar(Admin.)